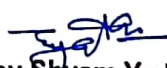


FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED RELEVANT PARTICULARS		
1.	Name of corporate debtor	Wave Global Educational Services Private Limited
2.	Date of incorporation of corporate debtor	12.07.2016
3.	Authority under which corporate debtor is incorporated /registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999DL2016PTC302924
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: Plot No.6 S/F Left Side Sector-5, H.L. Care MLU, Dwarka, New Delhi-110075
6.	Insolvency commencement date respect of corporate debtor	18.11.2019 (Order of Hon'ble NCLT received on 31.12.2019)
7.	Estimated date of closure of insolvency resolution process	16.05.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Radhey Shyam Yadav Reg.No: IBBI/IPA-001/IP-P01496/2018-19/12255
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered address: Flat No.2, Aakriti Apts, 62 IP Extn, Patparganj, East, National Capital Territory of Delhi -110092, Email Id: rsyadav01@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 1203, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi- 110001 Email Id: cirp.wave@gmail.com
11.	Last date for submission of claims	14.01.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) The web address for downloading the forms is indicated below: http://www.ibbi.gov.in/downloadform.html (b) NA
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Wave Global Educational Services Private Limited on 18.11.2019. The creditors of Wave Global Educational Services Private Limited are hereby called upon to submit their claims with proof on or before 14.01.2020 to the Interim Resolution Professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.  Radhey Shyam Yadav Interim Resolution Professional Date: 01.01.2020 In the matter of Wave Global Educational Services Private Limited Place: New Delhi Registration No: IBBI/IPA-001/IP-P01496/2018-19/12255		